

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 925 OF 2019 IN**  
**APPEAL NO. 81 OF 2019**

**Dated: 14<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Mahindra CIE Automotive Limited**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission  
& Ors.**

**...Respondent(s)**

Counsel for the Appellant : Mr. Basava Prabhu S. Patil, Sr. Adv.  
Mr. Deepanshu Arora  
Mr. Geet Arora

Counsel for the Respondent(s) : Mr. S.K. Rungta, Sr. Adv.  
Mr. Buddy A. Ranganadhan for R-1

Mr. Anup Jain  
Mr. Udit Gupta for R-2

Mr. Anand K. Ganesan for R-3

**ORDER**

List the IA for hearing on **16.05.2019.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*mk/kt*